

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 16/111(ND)/ 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

**NAME OF THE COMPANY: M/s Modi Mundipharma Beauty Products Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. D. Bhattacharyya for the Petitioner
Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

Reserved for orders.

Sd = / -

(S. K. Mohapatra)
Member (T)

Sd = / -

(Ina Malhotra)
Member (J)